

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 913-914/2021

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

MANOJ KUMAR & ORS.

Respondent(s)

( [ PART-HEARD BY HON'BLE SANJAY KISHAN KAUL AND HON'BLE HRISHIKESH ROY ,JJ. ] )

Date : 10-08-2021 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL  
HON'BLE MR. JUSTICE HRISHIKESH ROY

For Appellant(s) Mr. R.S. Suri, Ld. ASG  
Ms. V. Mohana, Sr. Adv.  
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Mr. Nalin Kohli, Adv.  
Mr. P.V. Yogeswaran, Adv.  
Mr. Amrish Kumar, AOR

For Respondent(s) Mr. Vikas Singh, Sr. Adv.  
Mr. Vivek Singh, Adv.  
Ms. Deepeika Kalia, Adv.  
Mr. Kapish Seth, Adv.  
Mr. Mritunjay Singh, Adv.  
Mr. C.P. Rajwar, Adv.  
Mr. Udit Singh, AOR

Mr. Shanker Raju, Sr. Adv.  
Mr. Lakshmi Raman Singh, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Arguments concluded.

Judgment reserved.

[CHARANJEET KAUR]  
ASTT. REGISTRAR-cum-PS

[POONAM VAID]  
COURT MASTER (NSH)